

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Monday the 24<sup>th</sup> day of July 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

| <b>S.No.</b> | <b>Case No.</b>  | <b>Name of the Parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                           |
|--------------|--|--|-------------------------------|--|
| 1            | Comp App (AT) (CH)<br>(Ins) No. 212/2023   | Sanctuary Apartment<br>Owner's Association &<br>Anr.<br>Vs<br>K. Parameswaran Nair<br>& Anr. | Mr. Bijoy P Pulipra           |  |
| 2            | Comp App (AT) (CH)<br>(Ins) No. 213/2023<br>For Condone Delay<br>IA No. 705/2023<br>Delay in re-filing<br>IA No. 702/2023<br>To dispense with<br>IA No. 704/2023<br>Leave to file<br>IA No. 703/2023 | Stressed Assets<br>Stabilisation Fund<br>Vs<br>Sri Vasavi Industries<br>Ltd.                 | Mr. T<br>Ravichandran         |  |
| 3            | Comp App (AT) (CH)<br>(Ins) No. 216/2023<br>For Condone Delay<br>IA No. 713/2023<br>For Delay in re-filing<br>IA No. 712/2023  | Metals and Metal<br>Electric Pvt. Ltd.<br>Vs<br>Prince Foundations<br>Ltd.                   | Mr. R<br>Padmanabhan          |  |
| 4            | Comp App (AT) (CH)<br>(Ins) No. 92/2023<br>To Implead<br>IA No. 697/2023   | Haritham Buyers<br>Association<br>Vs<br>P.T Joy & 2 Ors                                      | Mr. Bijoy P Pulipra           | Mr. Jerin Asher<br>Sojan<br>Mr. Sankar P<br>Panicker- R2 |

For Directions

| <b>S.No.</b> | <b>Case No.</b>  | <b>Name of the Parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>             |
|--------------|--|---|-------------------------------|--|
| 5            | TA (AT) No. 214/2021<br>(Comp App (AT) (Ins)<br>No. 1446/2019) | MP Power (Madhya<br>Pradesh) Ltd<br>Vs<br>Anuradha Bisani,<br>Liquidator of Lanco<br>Infratech Ltd. | Ms. Varsha Banerjee           | M/s Shardul<br>Amarchand<br>Mangaldas & Co |

|   |  |  |                 |                     |
|---|--|--|-----------------|---------------------|
| 6 | TA (AT) No. 219/2021<br>(CA (AT) (Ins) No. 23/2020)  | Sansar Investment & Finance Company Pvt. Ltd.<br>Vs<br>Atlantic Spinning & Weaving Mills Ltd | Mr. Ankur Goyal | Mr. VV Sivakumar-R2 |
| 7 | TA (AT) No. 229/2021<br>(CA (AT) (Ins) No. 342/2020) | Sai Syntex Co.<br>Vs<br>Atlanti Spinning & Weaving Mills Ltd                                 | Mr. Ankur Goyal | Mr. VV Sivakumar-R2 |

For Admission (After Notice)

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants | Counsel for Respondents                              |
|-------|--|---|------------------------|--|
| 8     | Comp App (AT) (CH) No. 26/2023   | Vishnukant Gupta<br>Vs<br>Sulochana Gupta<br><br><b>WITH</b>                        | Mr. PB Krishan         | Mr. A Kumar  |
| 9     | Comp App (AT) (CH) No. 27/2023   | Vishnukant Gupta<br>Vs<br>Sulochana Gupta<br><br><b>WITH</b>                        | Mr. PB Krishan         | Mr. A Kumar  |
| 10    | Comp App (AT) (CH) No. 28/2023   | Anika Gupta<br>Vs<br>Radha Ballabh Gupta<br><br><b>WITH</b>                         | Mr. PB Krishan         | Mr. A Kumar  |
| 11    | Comp App (AT) (CH) No. 29/2023   | Anika Gupta<br>Vs<br>Radha Ballabh Gupta<br><br><b>WITH</b>                         | Mr. PB Krishan         | Mr. A Kumar  |
| 12    | Comp App (AT) (CH) No. 30/2023   | Vishnukant Gupta<br>Vs<br>Sulochana Gupta<br><br><b>WITH</b>                        | Mr. PB Krishan         | Mr. A Kumar  |
| 13    | Comp App (AT) (CH) No. 31/2023   | Vishnukant Gupta<br>Vs<br>Sulochana Gupta   | Mr. PB Krishan         | Mr. A Kumar  |
| 14    | Comp App (AT) (CH) (Ins) No. 275/2022<br>Leave to file<br>IA No. 588/2022<br>For Exemption<br>IA No. 589/2022<br>For Stay<br>IA No. 587/2022 | Fortune Integrated Assets Finance Ltd.<br>Vs<br>Regen Powertech Private Ltd & 2 Ors | Ms. Abitha Banu        | Mr. B Thilak Narayanan- R1 & R2<br>Ms. B ShanmithaR3 |

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| 15 | Comp App (AT) (CH)<br>(Ins) No. 424/2022<br>IA No. 60/2023   | Shri Rokadoba<br>Maharaj Ginnings &<br>Pressings<br>Vs<br>The Sri Venkatesa<br>Mills Pvt. Ltd           | Mr. Rishabh Gupta                        |                           |
| 16 | Comp App (AT) (CH)<br>(Ins) No. 82/2023<br>For Stay<br>IA No. 297/2023   | Ebenezar Inbaraj<br>Erstwhile RP of Regen<br>Powertech Pvt Ltd<br>Vs<br>TVH Energy<br>Resources Pvt Ltd | Mr. AG<br>Sathyanarayana                 | Mr. Arjun Suresh          |
| 17 | Comp App (AT) (CH)<br>(Ins) No. 14/2023<br>For Stay<br>IA No. 36/2023  | Regen Powertech Pvt.<br>Ltd.<br>Vs<br>TVH Energy<br>Resources Pvt. Ltd. &<br>Anr.                       | Mr. B Thilak<br>Narayanan                | Mr. TK Bhaskar- R2        |
| 18 | Comp App (AT) (CH)<br>(Ins) No. 50/2023<br>For Stay<br>IA No. 173/2023   | Krishna Mohan<br>Gollamudi, Liquidator<br>Vs<br>V. Amar Chand &<br>Anr.                                 | M/s Gandhi Law<br>Chambers<br>Mr. M Ramu | Mr. Sharad Sanghi-<br>R1  |
| 19 | Comp App (AT) (CH)<br>(Ins) No. 169/2023<br>For Stay<br>IA No. 550/2023  | Smt. Nukala Savithri<br>Vs<br>Bank of Maharastra &<br>Anr.  | Dr. KS<br>Ravichandran                   | Mr. T Ravichandran-<br>R1 |
| 20 | Comp App (AT) (CH)<br>(Ins) No. 171/2023<br>For Urgent Hearing<br>IA No. 554/2023<br>For Stay<br>IA No. 555/2023 | NNBV Venkateswara<br>Rao<br>Vs<br>Bank of Maharastra &<br>Anr.  | Ms. S Manjula Devi                       | Mr. T Ravichandran-<br>R1 |

For Hearing

| S.No. | Case No.                                 | Name of the Parties   | Counsel for Appellants    | Counsel for Respondents       |
|-------|--|---|---------------------------|-------------------------------|
| 21    | Comp App (AT) (CH)<br>(Ins) No. 156/2022 | GMP Technical<br>Solutions Pvt. Ltd.<br>Vs.<br>Swiss Garnier<br>Genexia Sciences Pvt.<br>Ltd. | Ms. Vidyalakshmi<br>Vipin | M/s Ak Mysamy &<br>Associates |
| 22    | Comp App (AT) (CH)<br>(Ins) No. 106/2022 | G. Sreevidhya<br>Vs<br>Karismaa<br>Foundations Pvt. Ltd.                                      | Mr. R Parthasarathy       | Mr. Udian Sharma              |

|    |   |  |                                     |   |
|----|---|--|-------------------------------------|---|
| 23 | TA (AT) No. 83/2021<br>(CA (AT) No.<br>271/2019)  | State Bank of India<br>Vs<br>India Power<br>Corporation Ltd. & 14<br>Ors   | M/s Cyril<br>Amarchand<br>Mangaldas | Mr. Anant Merathia-<br>R1<br>Mr. Anand Varma-<br>R2 |
| 24 | Comp App (AT) (CH)<br>(Ins) No. 129/2022<br>For Exemption<br>IA No. 307/2022,<br>For Stay<br>IA No.308/2022 | Nanadamuri<br>Meenalatha, Erstwhile<br>Director of Vantage<br>Spinners Pvt.<br>Vs<br>The Cotton<br>Corporation of India<br>Ltd & Anr | Mr. Avinash<br>Krishnan Ravi        | Mr. Anirudh<br>Krishnan                             |
| 25 | TA (AT) No. 211/2021<br>(CA (AT) (Ins)<br>No.1424/2019)   | Western Coalfields<br>Ltd<br>Vs<br>Sai Wardha Power<br>Generation Ltd & 5<br>Ors   | Mr. Aaditya A Pande                 | Mr. Amar Gupta- R4                                  |
| 26 | Comp App (AT) (CH)<br>(Ins) No.159/2023<br>For Stay<br>IA No.527/2023                                       | D Srinivasa Rao<br>Vs<br>Stressed Assets<br>Stabilization Fund &<br>Anr.   | Mr. D Srinivasa Rao                 | Mr. T Ravichandran<br>For Caveator                  |
| 27 | TA (AT) No. 44/2022<br>(CA (AT) No.<br>324/2019)  | M/s Synthite<br>Industries Pvt. Ltd.<br>Vs<br>3A Capital Services<br>Ltd. & 7 Ors  | Mr. TK Bhaskar                      | Mr. Saurabh<br>Agarwal - R5                         |
| 28 | TA No. 20/2021<br>(Comp App (AT) (Ins)<br>No. 833/2019)   | Arangcons<br>Vs<br>Amit Chandrakant<br>Shah & 2 Ors<br><b>WITH</b>   | Mr. P Rishikesh                     | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal R2       |
| 29 | TA No. 21/2021<br>(Comp App (AT) (Ins)<br>No. 860/2019)   | Santhosh<br>Ramalingam & Ors<br>Vs<br>Amit Chandrakant<br>Shah & Anr<br><b>WITH</b>  | Mr. P Rishikesh                     | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal R2       |
| 30 | TA No. 22/2021<br>(Comp App (AT) (Ins)<br>No. 985/2019)   | Akash Gupta<br>Vs<br>Amit Chandrakant<br>Shah RP of BCIL Zed<br>Ria Properties & Anr<br><b>WITH</b>                                  | Mr. Samir Malik                     | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal R2       |
| 31 | TA No. 23/2021<br>(Comp App (AT) (Ins)<br>No. 986/2019)   | Akash Gupta<br>Vs<br>Amit Chandrakant<br>Shah RP of BCIL Zed<br>Ria Properties & Anr<br><b>WITH</b>                                  | Mr. Samir Malik                     | Mr. Amit Agrawal R2                                 |

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| 32 | TA No. 24/2021<br>(Comp App (AT) (Ins)<br>No. 1172/2019)   | Akash Gupta<br>Vs<br>Amit Chandrakanth<br>Shah RP of BCIL Zed<br>Ria Properties & 2<br>Ors<br><br><b>WITH</b>                        | Mr. Samir Malik          | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal R2<br>P. Rajkumar<br>Jhabakh- R3 |
| 33 | TA No. 25/2021<br>Comp App (AT) (Ins)<br>No. 1173/2019)  | Akash Gupta<br>Vs<br>Amit Chandrakanth<br>Shah RP of BCIL Zed<br>Ria Properties & 2<br>Ors   | Mr. Samir Malik          | Mr. Amit Agrawal-<br>R2   |
| 34 | TA (AT) No. 170/2021<br>(CA) (AT) (Ins)<br>1094/2019)  | BCIL Yelahanka<br>Projects LLP<br>Vs<br>Amit Chandrakant<br>Shah & Ors.<br><br><b>WITH</b>   | Mr. Gautam Singh         | Mr. Arun Karthick<br>Mohan- R2, R4<br>Mr. Raj Kumar<br>Jhabakh- R5          |
| 35 | TA (AT) No.171/2021<br>(CA) (AT) (Ins)<br>1140/2019)   | Mrs Rachna Rego<br>Vs<br>Mr Amit Chandrakant<br>Shah   | Mr. Gautam Singh         | Mr. Arun Karthick<br>Mohan- R2, R4<br>Mr. Raj Kumar<br>Jhabakh- R5          |
| 36 | Comp App (AT) (CH)<br>(Ins) No. 53/2022<br>Interim Injunction<br>IA No. 104/2022<br>For Stay<br>IA No.105/2022<br>For Exemption<br>IA No. 106/2022 | K.S. Srinivasan<br>Vs<br>T. Udayakumar, Ex<br>Director Land Mark<br>Housing Project<br>(Chennai) P Ltd & 2<br>Ors<br><br><b>WITH</b> | Ms. Akshaya<br>Manoharan | Mr.<br>Venkataramanan R1<br>M/s Ramalingam &<br>Associates- R3              |
| 37 | Comp App (AT) (CH)<br>(Ins) No.83/2022<br>For Exemption<br>IA No.164/2022<br>For Stay<br>IA No. 165/2022<br>For Direction<br>IA No. 166 /2022      | K.S.Sreenivasan<br>Vs<br>T. Udayakumar, Ex<br>Director Landmark<br>Housing Projects<br>(Chennai) Pvt. Ltd & 2<br>Ors                 | Ms. Akshaya<br>Manoharan | Mr.<br>Venkataramanan R1<br>M/s Ramalingam &<br>Associates- R3              |
| 38 | Comp App (AT)(CH)<br>(Ins) No. 21/2021<br>For Condone Delay<br>IA No. 50/2021  | M/s. Gayathri Sea<br>Foods& Feeds Pvt Ltd<br>Vs<br>Uni President<br>Vietnam Co Ltd   | Mr.V V. Ramana           | Mr. Hari<br>Radhakrishnan<br>Mr.G.Derrick Sam<br>Mr. Chandrashekar          |
| 39 | Comp App (AT) (CH)<br>(Ins) No. 44/2023<br>For Stay<br>IA No. 158/2023   | V.V. Raghupathi Rao<br>Vs<br>Bank of Maharashtra<br>& Anr.   | Mr. TVL Narasimha<br>Rao | Mr. T Ravichandran-<br>R1   |

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|----|--|---|------------------------|--|
| 40 | TA (AT) No. 118/2021<br>(CA (AT) (Ins) No.<br>490/2020 | Shakumbri Traders<br>Vs<br>Mr. Venkataramana<br>rao Nagarajan<br>Liquidator of M/s<br>Ashok Magnetics<br>Limited                                    | Ms. Kajal Bhatia       | Mr. ML Ganesh- R2  |
| 41 | Comp App (AT) (CH)<br>(Ins) No. 250/2022               | Global Coal Ventures<br>Pvt. Ltd<br>Vs<br>S.Rajendran RP/Head<br>- Monitoring<br>Committee In the<br>matter of M/s. Empee<br>Distilleries Ltd & Anr | Mr. K. Gaurav<br>Kumar | Ms. M Savitha Devi-<br>R1<br>Mr. Avinash<br>Krishnan Ravi-R2 |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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